

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

CP No. 6/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Debasish Mahapatra -Vs- Konark Aquatics & Exports Pvt. Ltd. & Ors.
Under Section	241-242

For Petitioner (s)

Mr. Amit Patnaik, Adv.
 Mr. Abhishek Dash, Adv.
 Mr. Ayush Khandelwal, Adv.

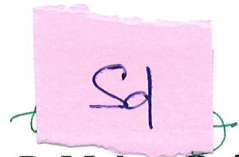
For Respondent (s)

Mr. L. D. Sahoo, Adv. (R-1,2&3)

ORDER

Petitioner Counsel present. Ld. Counsel Mr. L.D. Sahoo appears on change of Vakalat. Undertakes to file the documents in this regard in the Registry within two days. List the matter on 25. 04.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)